

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1406  
ANSWERED ON:18.11.2010  
COMMERCIAL USE OF AIRPORTS  
Pandurang Shri Munde Gopinathrao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the details of the airports earning profit and making losses which are being used for commercial purpose in the country, State-wise;
- (b) the details of profit and loss made by these airports during the last three years, State-wise, airport-wise and year-wise;
- (c) whether the Government has conducted any study to find out the reasons of losses being incurred by these airports;
- (d) if so, the details thereof;
- (e) whether the Government is formulating any scheme to compensate the loss incurred by the these airports and make them viable; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) & (b) Details of profit-making and loss-making airports of Airports Authority of India (AAI) and the profit made/ loss incurred by these airports during the last three years i.e., 2006-07 to 2008-09 are at Annexure.
- (c) No formal study has been conducted by AAI on this aspect.
- (d) Does not arise.
- (e) & (f) To compensate for such losses, the AAI takes measures for commercial development at airports. Government has also permitted levy of User Development Fee (UDF) at airports where AAI made investment in creating airport infrastructure including new terminal building so as to improve viability of airports. At present, AAI is levying UDF at Ahmedabad, Amritsar, Jaipur, Mangalore, Trichy, Udaipur, Varanasi and Visakhapatnam airports.